

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **05.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Union Bank of India
Vs
Star Agro Marine Exports Pvt Ltd

MAIN PETITION NUMBER : CP/668/IB/2017

(IA/MA) APPLICATION NUMBERS

IA/57(CHE)/2024

ORDER

Present: Ld. Counsel Ms. Niveditha for the Applicant.

None for the Respondents.

As per the Affidavit of Service Respondent No. 1 has been served.
Despite service, none is present for Respondent No.1.

Respondent No. 2 could not be served through ordinary mode of service.
Let the paper publication be made in the newspapers, viz., Business Standard
(English) and Makkal Kural (Tamil) for service on Respondent No. 2 by the
Applicant .

List the application for appearance / reply on **22.08.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)